



**Central Administrative Tribunal
Principal Bench**

OA No. 3955/2015

New Delhi, this the 21st day of January, 2020

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ms. Sushma
Aged 40 years
D/o Shri Bhagwant Singh
R/o D-193, Hari Enclave, Part-I, Jyoti Pradhan Wali Gali, Kirari
Delhi – 110086.
Post : Unemployed

(Advocate : Mr. Anuj Aggarwal)

..Applicant

Versus

1. Government of NCT of Delhi
Through the Chief Secretary
Secretariat, I.P. Estate, New Delhi-110002.
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Institutional Area, Karkardooma, Delhi -110092.
3. North Delhi Municipal Corporation (NDMC)
Through its Commissioner (North)
Dr. SPM Civil Centre, J.L. Nehru Marg, New Delhi – 110002.
4. South Delhi Municipal Corporation (SDMC)
Through its Commissioner (South)
23rd Floor, Civic Centre, Minto Road, New Delhi – 110002.
5. East Delhi Municipal Corporation (EDMC)
Through its Commissioner (East)
419, Udyog Sadan, Patparganj Industrial Area
New Delhi – 110096.

..... Respondents

(By Advocate : Mr. Amit Anand)

ORDER (ORAL)

Mr. S.N. Terdal :

Heard Mr. Anuj Aggarwal, counsel for applicant and Mr. Amit Anand, counsel for respondents.



2. This OA has been filed seeking the following reliefs :

- (i) issue an appropriate order or direction thereby directing the respondent no. 2 to decide the representation/legal notice dated 20.08.2015 wherein the applicant has sought that his candidature for the post of Teacher (primary) (Post Code 70/09) should not be rejected on the ground that the applicant has not studied English in Class 10th / 12th ;
- (ii) issue any appropriate order or direction as this Hon'ble Tribunal may deem fit and proper in the interest of justice and in the favour of the applicant ; and
- (iii) allow the present application with cost, in favour of the applicants.”

3. Indeed in view of the reply filed by the respondents, the representation of the applicant also stands disposed of. The relevant para 3 of the counter is extracted below:-

“It is submitted that the reason for rejection or in other words non-selection of the petitioners was that the cutoff marks for selection to the post under post code 70/09 in OBC category was 69.25 marks, i.e. 35% of 198 marks whereas, the petitioner had secured only 54.75 marks & hence being below the cutoff marks she was not included in the zone of consideration & rightly so. In other words, her candidature for selection in respect of post of Teacher (Primary) stood rejected/cancelled.”

4. In view of the reply extracted above, the OA has become infructuous.

Hence, the OA is dismissed as having become infructuous.

(Mohd. Jamshed)
Member (A)

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(S.N. Terdal)
Member (J)